

Official Tours by Chandigarh Administration

4052. SHRI SATYA PAL JAIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some officers of the Chandigarh Administration/Municipal Corporation had gone on foreign/study/tours;

(b) if so, the details thereof and the expenditure incurred thereon;

(c) whether these officers have submitted any report about their achievements on their return;

(d) if so, the details thereof and the benefits accrued after the implementation of those reports; and

(e) if not the reason therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes Sir.

(b) to (e) The requisite information is given in the attached statement.

Statement

The details of the visits abroad on official tour undertaken by the officials of the Chandigarh Administration/Municipal Corporation of Chandigarh during the last two year are indicated below :

(a) A team of officials consisting of Shri K.K. Jerath, Chief Engineers-Secretary, Engineering, Shri S.L. Aggarwal, the then Superintending Engineer, Chandigarh Municipal Corporation and Shri K.B. Sharma, Superintending Engineer (B&R), Chandigarh Municipal Corporation had visited Bangkok and Singapore on 29th November to 7th December, 1996 on a short Study Tour to study modern technologies in the area of municipal services. A tour report was submitted by the team on its return and some of the recommendations contained therein were adopted with a view to improve municipal services in the City. An expenditure of Rs. 4.00 lakhs was incurred on the said visit;

(b) Shri Pradip Mahra, the then Adviser to the Administrator, Chandigarh, visited Japan from 13th October to 31st October, 1996 as a nominee of Asian Productivity Organisation to attend Study Meeting on Regional Industrialisation & Development held at Okhinawa. He also visited Hongkong, Bangkok and Singapore. An expenditure of Rs. 1,81,720/- was incurred on the visit;

(c) Smt. Anuradha Gupta, in her capacity as Secretary (Tourism) and Director, Chandigarh Industrial &

Tourism Development Corporation and Smt. Kalpana Mittal Baruah, the then Managing Director of Chandigarh Industrial and Tourism Development Corporation visited Singapore from 24th October to 28th October, 1996 to participate in the Asia Travel Market Exhibition. This entailed an expenditure of Rs. 3.03 lakhs;

(d) Shri C.S.R. Reddy, Senior Superintendent of Police Chandigarh, attended International Conference on Fraudulent Travel Documents held at Helsinki, Finland from 9th June to 13th June, 1997. An expenditure of Rs. 1,05,060/- was incurred on the visit.

(e) Shri Jagdish Sagar, Adviser to the Administrator of Union Territory of Chandigarh, participated in a Training Workshop on "Public-Private Partnerships for city Revitalization Strategies to organise Government Business and the Community to create the 21st Century City" held at Washington (USA) from 1st December to 12th December, 1997. An expenditure of Rs. 3.30 lakhs was incurred on the said visit; and

(f) Shri S.K. Sharma, Chief General Manager and Shri A.K. Thapar, Chief Accounts Officer, Chandigarh Industrial and Tourism Development Corporation Limited participated in the International Tourism Fair held at Berlin from 7th March to 11th March, 1998 at an expenditure of Rs. 3.13 lakhs.

2. According to information received from Chandigarh Administration no tour report was furnished in respect of the tour mentioned at (b) to (f) above. The Chandigarh Administration has been asked to ensure that the officials who visit abroad on official tour in future are invariably asked to submit their tour reports.

[Translation]**Despatch of Manav Bomb by Pakistan**

4053. SHRI ANAND RATNA MAURYA :
SHRI RAMPAL SINGH :
DR. RAMKRISHNA KUSMARIA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned " Bharat mein manav bam bhejne ki firak mein hai Pakistan" appearing in the The Dainik Jagaran, dated May 14, 1998;

(b) if so, the facts thereof; and

(c) the action taken/proposed to be taken by the Government to check such activities of Pakistan?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes Sir.

(b) The Government has received information regarding training of militants in Mithi, Sindh and Pakistan. The situation is being watched closely.

(c) Government is aware of the sinister designs of Pak Intelligence Agency to de-establize India by sponsoring of terrorism and subversive activities. Appropriate steps to counter any such design are being taken.

[Translation]

Closure of Sugar Mills

4054. SHRI PRABHUNATH SINGH :
DR. ULHAS VASUDEO PATEL :
SHRI PRABHASH CHANDRA TIWARI :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) the number of sugar mills completed the process of crushing sugarcane during this year, State-wise;

(b) the number of sugar mills kept closed due to shortage of sugar cane, heavy losses and financial crises during this year, State-wise, separately;

(c) whether the Government propose to reopen the closed sugar mills particularly in Bihar; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) and (b) A statement showing state-wise number of sugar mills which have completed the crushing operations/continuing crushing and those which remained closed during the current sugar season 1997-98 (as per information available upto 30.6.98) is attached.

(c) and (d) Sugar Mills have themselves to prepare schemes for re-opening/rehabilitation/modernisation etc. and get them approved by the financial institutions. Financial assistance is also available from the Sugar Development Fund (SDF) at concession rate of interest, for such revival/rehabilitation/modernisation schemes subject to fulfilment of conditions laid down for the purpose.

In so far as Bihar is concerned, all the fifteenth sugar mills in Public-sector are sick/closed. At the State/level All Party meeting, the decision is in favour of privatisation. Transfer of three sugar mills to original owners is under active consideration. The State Government is in regular touch and liaison with Sugar Technology Mission (STM)

and National Federation of Cooperative Sugar Factories for project reports or rehabilitation of other twelve sugar mills in Private/Cooperative Sector. The High Court Order delinking liability of the Corporation from the State is also being kept in view while planning rehabilitation. Three more sugar mills belonging to British India corporation (BIC) Group are sick/closed. Two at Barachakia and Chanpatia are under official liquidator appointed by Allahabad High Court and the other one at Marhrowrah is under consideration of Bureau of Industrial & Financial Reconstruction (BIFR).

Statement

State-wise position on Sugar Mills which have completed crushing/continuing crushing and not started crushing during the current 1997-98 Sugar Season (Oct.-Sept.)

(Position as on 30.6.98)

State	Sugar Mill which have completed crushing/continuing crushing	Sugar Mills which have not started crushing
1. Punjab	21	01
2. Haryana	13	-
3. Rajasthan	03	-
4. Uttar Pradesh	120	02
5. Madhya Pradesh	07	02
6. Gujarat	18	02
7. Maharashtra	96	24
8. Bihar	11	17
9. Assam	02	01
10. Andhra Pradesh	35	08
11. Karnataka	27	05
12. Tamil Nadu	35	-
13. Kerala	01	01
14. Orissa	07	01
15. West Bengal	01	01
16. Nagaland	-	01
17. Pondicherry	02	-
18. Goa	01	-
Grand Total	400	66